

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1049
ANSWERED ON 13/12/2022

COMPLAINTS REGARDING DISHA COMMITTEE

1049. SHRI A.K.P. CHINRAJ:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaint regarding convening of DISHA Committee meetings in the Namakkal District of State of Tamil Nadu, if so, the details of actions taken against those representations;
- (b) the details of all representations received from February 17, 2022 as on date sent from Namakkal District DISHA Committee Chairman to Namakkal District Collector and reply to that representation with specified date;
- (c) whether the guidelines on dealing with representations from Members of Parliament is not strictly followed by DISHA secretary of the Namakkal District; and
- (d) the number of recommendations by DISHA committee of Namakkal District is pending along with the reasons for the same during the last three years and the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Yes, Sir. Government of Tamil Nadu has informed that a letter was received from public representative regarding scheduling of Namakkal District Level DISHA Committee meeting and discussion of subjects. In this regard, the Principal Secretary, Rural Development and Panchayat Raj Department and Director of Rural Development and Panchayat Raj, Government of Tamil Nadu have issued clear instructions regarding convening of District Level DISHA Committee meetings. The Member Secretary of Namakkal District DISHA Committee was also requested to ensure that District Level DISHA Committee meetings are conducted for every quarter on the date convenient to the Chairperson and to upload the minutes of the meeting in the DISHA portal immediately as per the DISHA Committee guidelines issued by Government of India.

(b): Based on the report of the Member Secretary, DISHA Committee, Namakkal District the following report is furnished:

S.No.	Representation Received Date	Representation	Reply to the representation with Date
(a)	17.02.2022	Convening 1 st Quarter DISHA Committee meeting before 12.03.2022	---
(b)	31.03.2022	Convening 1 st Quarter DISHA Committee meeting on 09.04.2022	Due to Parliament & assembly budget session, revised date requested from Namakkal District DISHA Committee Chairperson in May 2022.
(c)	14.04.2022	Convening 1 st Quarter DISHA Committee meeting before 12.05.2022	1 st quarter DISHA Committee meeting was conducted on 13.05.2022.

(d)	21.06.2022	Convening 2 nd Quarter DISHA Committee meeting on any one date of July 13,14,15	The first quarter DISHA meeting was conducted on 13.05.2022. It's been only two months the meeting has been conducted and also the action taken over the remarks pointed out in the last meeting were continuously monitored. Stating that the DISHA meetings are to be conducted once in three months so that only then there will be substantial progress of works, a letter by DISHA Committee Secretary was sent to DISHA Committee Chairperson requesting to suggest a date to conduct the DISHA meeting on August month.
(e)	13.07.2022	Convening 2 nd Quarter DISHA Committee meeting on 06.08.2022.	Due to holiday (Saturday) on 06.08.2022, revised date requested from Namakkal District DISHA Committee Chairperson.
(f)	20.07.2022	Convening 2 nd Quarter DISHA Committee meeting on 05.08.2022.	Road safety meeting proposed to conduct on 05.08.2022. So due to administrative reason revised date requested from Namakkal District DISHA Committee Chairperson
(g)	01.08.2022	Convening 2 nd Quarter DISHA Committee meeting on 17.08.2022.	2 nd Quarter DISHA Committee meeting was conducted on 17.08.2022.
(h)	15.10.2022	Convening 3 rd Quarter DISHA Committee meeting on any one date of November 16, 17, 18.	3 rd Quarter DISHA Committee meeting was conducted on 02.12.2022.

(c): Based on report of the Member Secretary, DISHA Committee, Namakkal District and information furnished by the State Government of Tamil Nadu, it is informed that the guidelines on dealing with the representation of Member of Parliament is being strictly followed and replies have been given to all representations as per guidelines for conduct of DISHA Committee meetings.

(d): Based on report of the Member Secretary, DISHA Committee, Namakkal District, the State Government of Tamil Nadu has informed that the recommendations made by DISHA Committee were recorded in meeting minutes and have been communicated to all departments. The action taken report is reviewed by the DISHA committee in the successive meetings. The State Government has further informed that there are no pending recommendations for the last three years and current year made by DISHA Committee of Namakkal District.
